

**GOVERNMENT OF INDIA**  
**MINISTRY OF WOMEN AND CHILD DEVELOPMENT**

**LOK SABHA**  
**UNSTARRED QUESTION NO. 991**  
TO BE ANSWERED ON 29.04.2016

**AGE WAIVER FOR WIDOWS**

991. SHRI VENKATESH BABU T.G.:

SHRI RAJAN VICHARE:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government proposes an age waiver for widows allowing them to sit for competitive exams for Government and PSU jobs and tax rebates for single married women (who are separated, divorced or widowed) with children and if so, the details thereof;
- (b) whether the Government also proposes for creation of a relief fund for children of those farmers who have committed suicide or are bankrupt, besides offering more incentives for higher education of girl child and if so, the details thereof; and
- (c) the time by which these proposals are likely to be implemented?

**ANSWER**

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI MANEKA SANJAY GANDHI)

(a) to (c) No Madam. There has been no such proposal formulated so far.

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